

Government provides a number of facilities to small scale units with a view to assist them in marketing their products under the Central Government's stores purchase programme which include issue of tender sets free of cost, exemption from payment of earnest money, waiver of security deposit up to a monetary limit for which the unit is registered, price preference up to 15 per cent over the quotations of large scale units subject to certain conditions. Besides, a MODVAT scheme has been in operation from 1986-87 to induce purchases of products manufactured by small scale industries opting for the scheme.

Anomalies in the Assessment of amount by the Special Team

72. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of PETRO-

LEUM & CHEMICALS be pleased to state:

(a) whether it is a fact that his Ministry has found a number of anomalies in the assessment of amount due from drug companies by the special team;

(b) what are the names of the drugs and finished medicines for which assessment was made by the special team; and

(c) what was the amount assessed in each case and up to what date the assessment was made in each case?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) to (c) Details of amounts tentatively assessed by the Special Team up to 31-12-1983 against some of the Companies involve in the Supreme Court case are given below:—

Sr. No.	Name of the Company	Bulk drugs & formulations for which amount has been assessed	Amount tentatively assessed upto 31-12-83 Rs./lakhs
1	Cyanamid India Ltd.	(i) Chlortetracycline (ii) Demethylchlor-tetracycline (iii) Tetracycline (iv) Hetrazan Tablets	389.06
2	Hoechst India Ltd.	(i) Baralgon Ketone (ii) Pheniramine Maleate (iii) Pyrolledino Methyl Tetracycline (iv) Prusemide (v) Glybenclamide	458.10
3	John Wyeth & Geoffrey Manners	(i) Benzathine (ii) Penicillin & formulations	134.46 28.37
4	Ethnor Ltd.	Decaris tablets	8.15
5	Franco Indian Pharmaceuticals Ltd. & M/s. Griffon Labs.	Phenoy Methyl Penicillin formulations	11.02
6	Pfizer Ltd.	Oxytetracycline and formulations	48.21

A number of representations were received against the tentative amounts assessed by the Special Team against the companies involved in the Supreme Court case. It has, therefore, been decided to review the entire findings of the Special Team and the developments thereafter.

134 RS—5.

Review of drug prices by Murthy Committee

73. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the names of the drugs and formulations for which prices were reviewed by Murthy Committee;